

**Annexure - 6**  
**R.S. Motors Private Limited; Liquidation commenced on 31.08.2022;**  
**Operational creditors (other than Workmen and Employees and Government Dues)**  
**R.S. Motors Private Limited (As on 07.11.2022)**

S. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Kumud Manish Gehlot	30.09.2022	₹ 3,992,268.00	₹ 1.00	Operational Debt	₹ 0.00	-	₹ 0.00	0.00000036%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 3,992,267.00	The documentary proof provided for verification by the creditor were insufficient for its admission
2	Toyota Kirloskar Motor Pvt. Ltd.	30.09.2022	₹ 70,845,455.50	₹ 34,222,593.00	Operational Debt	₹ 0.00	-	₹ 0.00	12.386%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 36,622,862.50	Admitted in part - Interest is not considered as the invoice does not mention such interest on delayed payment.
3	Amar Enterprises	19.09.2022	₹ 1,370,541.00	₹ 1,370,541.00	Operational Debt	₹ 0.00	-	₹ 0.00	0.4960%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	Total		₹ 76,208,264.50	₹ 35,593,135.00	-	₹ 0.00	-	₹ 0.00	12.88%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 40,615,129.50	

**Note :**

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.